

ORDER SHEET

O.A./MA/BA/CP NO. 398 OF 2005Applicant/s Smt R.R. Devi Respds. Mr. 20thAdvocate for Applicant/s Sudama Ram Advocate for Respondent/s J. P. Tripathi

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>23</u>
30/07/09 1) OA has been admitted on 19.4.07. 2) Sh. A.K. Gaur the then Sr. Standing Counsel received copy of OA and Respt no 1 to 4 before filing. 3) Sh. J.P. Tripathi Adv. has not filed power. as yet. II <u>Starts of Pleading</u> (i) Counter of R 1 to 4 filed on 06/12/05 by Sh. J.P. Tripathi Adv. (ii) Rejoinder in reply to counter filed on 03/01/06 (iii) Suppl Counter of Respt no 1 to 4 filed on 28/8/06. (iv) Suppl Rejoinder filed on 12/10/06 by applicant's counsel (v) Suppl Counter filed on 04/12/08 by Sh. J.P. Tripathi Adv. for respts in reply (vi) Suppl Rejoinder to Suppl Counter dt 4/12/08 filed on 12/01/09 by applicant's counsel. Pleadings are complete. III <u>Mys Pleading</u> (i) MA 4406 (Filed with RA) To direct respts to produce the record. (ii) MA 4206 (Filed along with Rejoinder) To condone the delay caused in filing Rejoinder. (iii) MA 7087/08 (Filed on 04/12/08) by Sh. J.P. Tripathi Adv. for respts to direct Applicant to produce the record.	3/2/09 Hon Mr Justice A.K. Jogi, JM Hon Mr S.N. Shukla, AM List for final hearing on 23.3.09. Pending MAs, if any, shall also be considered by the Bench at the time of while hearing the case. Sh AM Mr JM	

Applicant to produce the record
Above MAs are pending.

Se J. 22 DR (D) 10/11/09 30/01/09

Contd. On Sheet No. _____